



**Government Jammu and Kashmir
Industries & Commerce Department
Civil Secretariat, Jammu/Srinagar**

Notification,

Srinagar, the 5th October, 2017.

SRO 420.- In exercise of the powers conferred by proviso to section 124 of the Constitution of Jammu and Kashmir, the Government hereby makes the following amendment in the Jammu and Kashmir Handicrafts (Subordinate) Services Recruitment Rules, 2005 notified vide notification SRO 58 dated 3rd of March, 2005; namely:-

"The minimum qualification for direct recruitment for the post of Senior Craft Instructor appearing in 'column 5' of 'category M' of 'class-II' in Schedule-II-C shall be substituted by the following:-

'Matric and above with 10 years experience in the line, subject to practical test'."

By Order of the Government of Jammu and Kashmir.

Shailendra

Commissioner/Secretary to Government,
Industries and Commerce Department

No. IND/DOH/49/2016

Dated 05.10.2017

Copy to the:-

01. All Administrative Secretaries to Government.
02. All HODs of Industries and Commerce Department.
03. Director, Archives, Archaeology & Museums, J&K.
04. OSD with Hon'ble Minister for Industries and Commerce Deptt. for information of the Hon'ble Minister.
05. Special Assistant to Hon'ble Minister of State for Industries & Commerce Deptt.
06. General Manager, Government Press, Srinagar. He is requested to publish the notification in the Government Gazette.
07. Pvt. Secretary to Chief Secretary, J&K.
08. Pvt. Secretary to Commissioner/Secretary to Government, Industries & Commerce Department.
09. Incharge Website for hoisting the said SRO on official website.
10. SRO file/stock file.